



INTELLECTUAL
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भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 16/10/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2578887/ 07	Opp. No. AMD- 878177	M/S. H K ACHARYA AND COMPANY / MR. MUKESHKUMAR MUNSHILAL GUPTA V/s M/S. T.C.PATEL & CO. / SHREE KHODIYAR INDUSTRIES	Abirama Sundara Vali M., Assistant Registrar Delay rely letter u/r 46
02	2577184/ 01	Opp. No. AMD- 933203	M/S. KIRAN M. BHATIYA / ANILBHAI RAMBABU BIYANI V/s M/S. K. I. RAVAL & CO. / RAMESHKUMAR MAHESHWARI & KAMLESHKUMAR K. KUSHWAHA PARTNERS	Venkatesan Rajamani, Asst. Registrar Main Matter
03	2579601/ 30	Opp. No. AMD- 881633	M/S. KAMAL V. VERMA, ADVOCATE / RATHI SALT AND GRAINS PRIVATE LIMITED V/s M/S. G V S JAGANNADHA RAO / USHODAYA ENTERPRISES PRIVATE LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
04	3819817/ 29	Opp. No. AMD- 1045614	M/S. MANOJ JAIN ADVOCATE / EIGHT BROTHERS SALES PVT. LTD. V/s M/S. G.S. RIJHWANI & CO. / OSWAL BROTHERS	Venkatesan Rajamani, Asst. Registrar IP dated 07/08/2023 +

				Rule 46
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2552741/ 30	Opp. No. AMD- 921510	M/S. PARKER & PARKER CO. LLP V/s M/S. TRADESAFE / SWAN SWEETS PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
06	2549918/ 30	Opp. No. AMD- 882010	M/S. TECHNOLEG-IPR (ADVOCATES) / MR. ABDULRAHIM ALLAUDIN KADIWAL V/s M/S. LALJI ADVOCATES / VIJAY SAGAR.	Venkatesan Rajamani, Asst. Registrar Delay rely letter u/r 45



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2579965/ 09	Opp. No. AMD- 894981	M/S. K.C. PATEL & CO. / NILESHKUMAR C. PATEL V/s M/S. MAHTTA & CO. / VIDEOTEX INTERNATIONAL (P) LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
02	2579652/ 32	Opp. No. AMD- 881201	M/S. KRISHNA & SAURASTRI V/s M/S. DEWAN MOHAN RAJKUMAR / PARLE PRODUCTS PVT. LTD	Abirama Sundara Vali M., Assistant Registrar RULE 46
03	2581684/ 16	Opp. No. AMD- 992810	M/S. KRISHNA & SAURASTRI V/s M/S. ARJUN T. BHAGAT & CO. / NASIBDAR INTERNATIONAL	Venkatesan Rajamani, Asst. Registrar Main Matter
04	2582071/ 24	Opp. No. AMD- 961983	M/S. PARKER & PARKER CO. LLP / MR. BHARATBHAI SHANTILAL ADANI V/s	Abirama Sundara Vali M., Assistant Registrar

			M/S. Y.J. TRIVEDI & CO. / ADANI WILMAR LIMITED	Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2581217/03	Opp. No. AMD- 894037	M/S. T.C.PATEL & CO. / RIPALBHAI K. SHETH V/s M/S. SHARMA & ASSOCIATES / SH. RAJINDER KUMAR NAGPAL PROPRIETOR OF M/S DASS ENTERPRISES	Venkatesan Rajamani, Asst. Registrar RULE 45
06	2589906/25	Opp. No. AMD- 946641	M/S. GAURAV SONI, ADVOCATE / M/S GOLDEE GARMENTS V/s M/S. WESTERN PERSONALITY	Abirama Sundara Vali M., Assistant Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3831309/ 19	Opp. No. AMD- 955079	M/S. GAURAV SONI, ADVOCATE / GREENCON INDUSTRIES PRIVATE LIMITED V/s M/S. K.G. MAHESHWARI AND ASSOCIATES / SUNIT JINDAL	Venkatesan Rajamani, Asst. Registrar Rule 46(2)
02	2576308/ 05	Opp. No. AMD- 880422	M/S. RAMESH K. GAUTAM & ASSOCIATES / M/S. ELEGANT INTERNATIONAL V/s M/S. MARION BIOTECH PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
03	3395864/ 01	Opp. No. AMD- 1037569	M/S. SHYAM ARHA, ADVOCATE / PREMESH BHOOTRA S/O SOHAN LAL JI BHOOTRA V/s M/S. R.K. DEWAN & CO. / VISEN INDUSTRIES LIMITED	Abirama Sundara Vali M., Assistant Registrar Rule 46(2)
04	3927660/ 01	Opp. No. AMD- 1049195	M/S. TRADESAFE / MR. AMITBHAI AMRUTLAL LADANI	Abirama Sundara Vali M., Assistant Registrar

			V/s M/S. VINAYAK TYAGI / INDOFIL INDUSTRIES LTD.LIMITED	Registrar Rule 46(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2584619/ 29	Opp. No. AMD- 888731	M/S. COGITO LEGAL / RAJHANS NUTRIMENTS PRIVATE LTD. V/s M/S. W. S. KANE & CO. / SPECIALITY REASTURANTS LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
06	2584633/ 43	Opp. No. AMD- 888640	M/S. COGITO LEGAL / RAJHANS NUTRIMENTS PRIVATE LTD. V/s M/S. W. S. KANE & CO. / SPECIALITY REASTURANTS LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2004682/ 03	Opp. No. AMD- 943831	M/S. S.SINGH & ASSOCIATES / M/S.HARIOM CHEMICALS V/S M/S. J.A.JANI & ASSOCIATES / HARI OM COMPANY	Venkatesan Rajamani, Asst. Registrar Main Matter
02	2520869/ 30	Opp. No. AMD- 963352	M/S. ASHOK SONI, ADVOCATE. / SH. VIKASH BIRLA V/S M/S. BANSAL & COMPANY / S.K. INDUSTRIES PVT LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
03	2522637/ 10	Opp. No. AMD- 880547	M/S. D. C. DANI & ASSOCIATES / SILVERLINE MEDITECH PVT. LTD. V/S M/S. SHAILENDRA THATTE & ASSOCIATES / THERMOLAB SCIENTIFIC EQUIPMENTS PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
04	2581674/ 05	Opp. No. AMD- 887163	M/S. SANDEEP HASMUKHLAL SHAH	Venkatesan Rajamani,

			V/S M/S. SUN PHARMACEUTICAL INDUSTRIES LIMITED	Asst. Registrar Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2581674/05	Opp. No. AMD- 885417	M/S. SANDEEP HASMUKHLAL SHAH V/s M/S. V.A. ASSOCIATES / LUPIN LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
06	1824593/29	Opp. No. AMD- 909610	M/S. J.T.TRIVEDI & ASSOCIATES. / M/S. HINDUSTAN SALES V/S M/S. Y. J. TRIVEDI & CO. / N. K. PROTEINS PRIVATE LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	1824589/30	Opp. No. AMD- 942791	M/S. J.T.TRIVEDI & ASSOCIATES. / ASHAPURA TRADERS V/S M/S. Y. J. TRIVEDI & CO. / RAJWADI PAPAD HOUSE	Abirama Sundara Vali M., Assistant Registrar Delay evidence u/r 45
08	2530791/09	Opp. No. AMD- 903246	M/S. PRAKASH JAVARIA, ADVOCATE / HERCULES ELECTROMECH (P) LIMITED V/S M/S. MOHAN ASSOCIATES / TUBE INVESTMENTS OF INDIA LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	2540881/03	Opp. No. AMD- 903944	M/S. TRADESAFE / SMART LABORATORIES PVT. LTD. V/S M/S. PRABHU TANDON / LEEFORD HEALTHCARE LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	2531214/29	Opp. No. AMD- 903938	M/S. B. D. SHUKLA & COMPANY / KHUSHI FOODS LIMITED	Abirama Sundara Vali M., Assistant

			V/S M/S. G. D. BANSAL & ASSOCIATES / RAMAVATARSARDA S/O. LATE RAMA KISHAN	Registrar Main Matter
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